

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. C.P. (IB)/83(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - Bank of India
V/s
Gf Toll Road Private Limited

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Shivam Gautam appeared for the Petitioner/Financial Creditor through VC. Adv. Raghavi Sharma appeared for the Respondent/Corporate Debtor through VC. Reply has been filed. Counsel for the Petitioner seeks time to file rejoinder. Let the rejoinder be filed within a period of two weeks. List this matter for final hearing on **09.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)